

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

6

C.P.No. 26/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Ms. Manaroma Kumari**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th April, 2017, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. C.S. ROHIT KUMAR HESHRI }
(P.C.S) } Respondent
1 - 10 .
Rohit heshri
10.04.2017

ANUBHAV SINHA, ADV. }
ZEESHAN HAQUE, ADV. } Petitioners
ASHIKA DAGA, ADV. }
Asha
11.04.2017

ORDER

Ld. Counsel for the petitioner and Pr. C.S. on behalf of Respondent nos.1 to 10 are present.

Ld. Counsel for the petitioner made a request that direction be given for filing Rejoinder. Prayer is allowed subject to payment of Rs.5,000/- as cost. Rejoinder may be filed within two weeks' time from the date of this order. Cost shall be paid in the account of West Bengal Legal Services Authority.

List on 16th May, 2017 for further hearing.

Sd/-
(Manorama Kumari)
Member(J)

Sd/-
(Vijai Pratap Singh)
Member(J)